

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2269  
ANSWERED ON:18.12.2013  
CRITICALLY ILL INDIAN PRISONERS IN PAK JAILS  
Kumar Shri P.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether many Indians in Pakistani/jails are suffering from serious illness including diseases which requires frequent blood transfusion;
- (b) if so, the details thereof;
- (c) whether the Government has asked Pakistan to release such prisoners who require urgent medical care on humanitarian grounds; and
- (d) if so, the response received from Pakistan?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) & (b) Government has not received any report or complaint from Indian prisoners in Pakistani jails that indicates that they are suffering from illnesses requiring frequent blood transfusion.

(c) & (d) Government regularly takes up with Pakistan the issue of well being and humane treatment of Indian Prisoners in Pakistani jails, including cases requiring medical assistance. The India-Pakistan Joint Judicial Committee, consisting of retired judges of the superior judiciary from India and Pakistan, visits periodically prisons in India and Pakistan and makes recommendations to the Governments of both sides for measures to ensure humane treatment and expeditious release of prisoners who have completed their prison terms.

Recently on the intervention of Government an Indian fisherman Shri Ramesh s/o Ram Bhai lodged in Malir Jail Karachi who was suffering from cancer, was released and repatriated by Pakistan on 17 June 2013. A similar request was also made for the release of Shri Sarabjit Singh immediately after the grievous attack on him in Kot Lakhpat Jail, Lahore, however, he succumbed to his injuries on 2 May 2013.